


Office of the
Prl. District and Sessions Court,
Chikkaballapura, Dt:02.07.2020.

NOTICE

In view of testing positive for COVID – 19 to the Member of Bar Association, Chikkaballapura along with his family members and as per permission given by the Hon'ble High Court of Karnataka, Bengaluru Vide Letter No.LCA.I/550/93 dated 01.07.2020, in order to sanitize the entire premises of Prl. District and Sessions Court, Prl. Sr. Civil Judge and CJM and Prl. Civil Judge and JMFC, Chikkaballapura, all the appointments granted to the members of the Bar Association, Chikkaballapura along with other Advocates of Chikkaballapura Unit, for physical filing, payment Court fee, process fee etc., including physical hearing shall stands cancelled in the Court of Prl. District and Sessions Court, Prl. Sr. Civil Judge and CJM and Prl. Civil Judge and JMFC, Chikkaballapura from Friday, July 03, 2020 till commencement of office hours on 04.07.2020. No one shall enter the entire District Court Complex and Prl. Sr. Civil Judge and CJM and Prl. Civil Judge and JMFC, Chikkaballapura from Friday, July 03, 2020 till commencement of office hours on 04.07.2020.


(BHAIRAPPA SHIVALING NAIK)
Prl. District and Sessions Judge,
Chikkaballapura,
PRL. DISTRICT AND SESSIONS JUDGE
CHICKBALLAPUR